

## Annexure-7

Name of the corporate debtor: Superways Enterprises Private Limited

Date of commencement of CIRP: 26/07/2022

List of creditors as on: 30/10/2023

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	(Amount in Rs)		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				Amount of claim under verification	Remarks, if any	
1	Department of State Tax	Government of Maharashtra		38,14,165	38,14,165.00						NIL		NIL	NIL	NIL	Claims have been verified and admitted by erstwhile IRP
2	Department of Income Tax	Government Of India		1,55,23,52,740.00	1,55,23,52,740.00						NIL		NIL	NIL	NIL	Claims have been verified and admitted by erstwhile IRP
	TOTAL			1,55,61,66,905.00	1,55,61,66,905.00						0.00%	0.00%				